## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

NATIONAL COMPANT LAW TRI	BONAL, HEED ON 12/12/2017 AT 10:50 7	
PRESENT: SHRI Ch.	MOHD SHARIEF TARIQ, MEMBER-JU	JDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/167/2017	
NAME OF THE PETITIONER(S)	: GRAIN TECHNOLOGIES PVT LTD	
NAME OF THE RESPONDENT(S)	: ROC, CHENNAI	
UNDER SECTION	: 252	
S.No. NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
ANTONY EPGAD-	CHADICE (-) ALCOUNTAI Representing Counted For Roc.	vi Astya
ANIDNY EPGAD- B. Sarathbabu Advocale	Representing Country for Roc Chames	B gasson

## **ORDER**

Representative for the Applicant present. Counsel for RoC also present. **Reserved for order.** 

MEMBER (JUDICIAL)

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